

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **13<sup>th</sup>** day of **May**, 2019

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J**  
**Hon'ble Mr. Pradeep Kumar, Member-A**

Original Application No.330/00482/2019

Brambhanand Baski, Lab Assistant, a/a 45 years, Divisional Hospital, North Eastern Railway, Varanasi.

.....Applicant.

By Advocate –Shri S.K. Singh Vashisht

**V E R S U S**

1. The General Manager, North Eastern Railway, Varanasi.
2. The Divisional Railway Manager, NER, Varanasi.
3. The Chief Medical Director NER Gorakhpur.
4. The Chief Superintendent of Medical, Varanasi.

..... Respondents

By Advocate : Shri P.K. Rai

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

Heard Shri S.K. Singh Vashisht, counsel for the applicant and Shri P.K. Rai, counsel for the respondents.

2. During the course of argument, learned counsel for the applicant submitted that he would be satisfied if the OA is

disposed of with a direction to the respondents to supply him copy of order dated 12.04.2018 whereby he was transferred.

2. Heard learned counsel for the parties and perused the record.

3. In view of the limited prayer made by the counsel for the applicant, the OA is disposed of with direction to respondents to supply a copy of order dated 12.04.2018 within a period of three days from today.

4. It is made clear that this order shall not be construed as any expression or opinion on the merits of the case.

5. In view of the above direction, the OA is disposed of at the admission stage itself. No order as to costs.

Member-A

Member-J

RKM/